

Sixteenth Loksabha

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Title: Laid a statement regarding status of implementation of the recommendations contained in the 26th, 28th and 34th Reports of the Standing Committee on Labour .

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Labour on 'Exempted Organisations/Trusts/Establishments from EPFO: Performance, issues and challenges', pertaining to the Ministry of Labour and Employment.

(b) Status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Labour on 'Cess Funds and their Utilisation for Workers' Welfare', pertaining to the Ministry of Labour and Employment*

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Labour on 'Cess Funds and their Utilisation for Workers' Welfare', pertaining to the Ministry of Labour and Employment.

(c) Status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Labour on Demands for Grants (2018-19), pertaining to the Ministry of Labour and Employment*

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Labour on Demands for Grants (2018-19), pertaining to the Ministry of Labour and Employment.

